



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 102/12 C/W CA 2/2013	IA 33/17 in TP 41/16 a/w TP 57/16	Hearing	397/398	M.K. Pandurang Setty & 5 Ors. Vs. Krishna Floor Mills Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SWATHI. A.P NJ. KUMAR 8147896234	Respondents	
2.	B.C. THIRUVENGADAN PETITIONERS MANIK B.T.		

Counsel for petitioner is present. Counsel for respondent is present. He has filed rejoinder to IA 33/17.

Counsels are directed to submit their arguments on all the I.As pending before proceeding with the main petition. The Tribunal has decided to hear all the I.As pending in this matter at the first instance.

List it for hearing on 10.10.2017.


MEMBER (J)


MEMBER (T)